

because it is an important issue and some Members do not understand Hindi.

MR. CHAIRMAN: 'The answer was repeated in English'.

SHRI JAWAHARLAL NEHRU: May I repeat, Sir? I said in answer to the question that Mr. Inayatullah Khan who gave himself the title of 'Allama Mashruqi' which is a very high sounding title, behaved in such a manner that his own organisation, the Supreme Council of the Khaksars, passed a resolution about six or seven weeks ago stating that he was suffering from loss of mental equilibrium. That, of course, could have been judged by the many statements he had made. That, to some extent, was a fact even before partition when we came into close contact with that gentleman.

गाजा के हवाई अड्डे पर सूरंगों की सफाई करते हुए भारतीय सैनिकों की मृत्यु

*५६. श्री नवाब सिंह चौहान : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सत्य है कि मिस्र में संयुक्त राष्ट्र आपात सेना के दो भारतीय सैनिक गाजा के हवाई अड्डे पर सूरंगों साफ करते हुये काम आये; यदि ऐसा है तो इन सैनिकों के नाम और अन्य व्योरे क्या है; और

(ख) क्या सरकार इन सैनिकों के संबंधियों को कोई मुआवजा देने का विचार रखती है ?

†[DEATH OF INDIAN SOLDIERS IN THE CLEARANCE AT GAZA AIRPORT

*59. SHRI NAWAB SINGH CHAUHAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that two Indian soldiers of the United Nations Emergency Force in Egypt lost their lives while clearing mines at the Gaza airport and if so, what are the names and particulars of these soldiers; and

†English translation.

(b) whether Government propose to give any compensation to the relatives of these soldiers?]

वैदेशिक कार्य उपमंत्री (श्रीमती लक्ष्मी मेनन) : (क) गाजा में सूरंगों हटाने का काम करते हुये १० अप्रैल, १९५७ को दो भारतीय सिपाही, हवलदार दीवान सिंह और नायक पुरन चंद, सूरंग-विस्फोट में मारे गये ।

(ख) सिपाहियों के निकट संबंधियों को सेना उपकारी-निधि से २५० रुपये की सिपाही के हिसाब से पहले ही दिये जा चुके हैं । स्वर्गीय नायक पुरन चंद की ६६२.६३ रुपये की जमा रकम और स्वर्गीय वेंतन उसके निकट सम्बन्धी को दे दिया गया है और दूसरे सिपाही के बारे में मामले पर गौर हो रहा है ।

परिवार पेंशन एवार्ड की अदायगी के प्रश्न पर विचार हो रहा है ।

†[THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Two Indian soldiers, Havildar Dewan Singh, and Naik Puran Chand, were killed in a mine explosion on the 10th April 1957 in Gaza, while engaged in mine clearance.

(b) An amount of Rs. 250 each has already been paid from the Army Benevolent Fund to the next-of-kin of the soldiers. The credit balance and deferred pay amounting to Rs. 992.93 in respect of late Naik Puran Chand have been paid to the next-of-kin, while in the case of the other soldier, it is being looked into.

The question of payment of Family Pension Awards is being examined.]

SHRI JASWANT SINGH: What is the difficulty in regard to the second soldier? In regard to the first case, it has been settled.

SHRIMATI LAKSHMI MENON: Sir, the next-of-kin in one case was the

†English translation (also read out in the House.)

widow; in the other case, it was the father.

SHRI JASWANT SINGH: Why not pay the immediate dues which are due to the next-of-kin?

(No reply)

SHRI M. VALIULLA: Are we getting any compensation from the U.N.O.?

SHRI JAWAHARLAL NEHRU: There, the salaries are paid by us. These are the hazards of such operations which we have to face.

SHRI MAHESWAR NAIK: May I know if these soldiers are treated as on active service?

SHRI JAWAHARLAL NEHRU: Of course, they are on active service.

SHRI KISHEN CHAND: May I know from the hon. Prime Minister whether these persons are not paid on the same scale as the other members of the Expeditionary Force of the United Nations? As such, their pensions and awards should be on a much higher scale.

SHRI JAWAHARLAL NEHRU: So far as I know, each country that has supplied this Expeditionary Force pays for them itself. That is the normal pay. The special expenditure involved there, probably, is paid from a Fund. That Fund is normally also subscribed to by the members of the United Nations, to which every member has to pay some kind of a share. So far as their salaries and normal payments are concerned, we continue to pay as if they were in India. If any accident happens, we are naturally responsible for it. I do not know what responsibility the United Nations has in such matters. This is an accident; it is not a normal warfare. Undoubtedly, it is one of the hazards of such operations.

SHRI MAHESWAR NAIK: May I know whether this basic payment of Rs. 250 is considered to be adequate enough?

SHRI JAWAHARLAL NEHRU: This is not compensation. It was given out of the Army Benevolent Fund immediately to tide over the interval between the other payments.

फाउन्टेन पेन की रोशनाई का निर्माण

*६०. श्री नवाब सिंह चौहान : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि देश में इस समय फाउन्टेन पेन की कितनी रोशनाई तैयार की जा रही है ?

†[MANUFACTURE OF FOUNTAIN PEN INK]

*60. **SHRI NAWAB SINGH CHAUHAN:** Will the Minister for COMMERCE AND INDUSTRY be pleased to state the quantity of fountain-pen ink which is being manufactured in the country at present?]

वाणिज्य तथा उद्योग उपायुक्त (श्री सतीश चन्द्र) : संगठित कारखानों में फाउन्टेनपेन की रोशनाई बनाने की वर्तमान वार्षिक गति दो अरब वाली लगभग ८ लाख दर्जन बोतल रोशनाई तैयार करने की है। इन कारखानों में १९५६ में ६.८ लाख दर्जन बोतल रोशनाई बनाई गई। कुटीर पैमाने पर चलने वाले कारखानों के सम्बन्ध में इस तरह की जानकारी उपलब्ध नहीं है।

†[THE DEPUTY MINISTER FOR COMMERCE AND INDUSTRY (SHRI SATISH CHANDRA): The present annual production rate of fountain pen ink, in the organised sector, is about 8 lakh dozen bottles of 2 oz. each. Production in 1956 in this sector was about 6.8 lakh dozen bottles. Similar information is not available in respect of Cottage Scale Units.]

श्री नवाब सिंह चौहान : इस रोशनाई की पैदावार को बढ़ाने के लिये सरकार क्या प्रयत्न कर रही है ?

श्री सतीश चन्द्र : इस वक्त रोशनाई की उत्पादन क्षमता काफी है और ज्यादातर

†English translation.